

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 29th April, 2023

NO. HC.VII-30/2023/3788/A #### The Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officer to attend the ***East Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology (P-1344)"*** scheduled to be held on **06th & 07th May, 2023** at the **Assam Administrative Staff College, Khanapara, Guwahati** in place of Shri Ito Basar, District and Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh who has been **exempted** from attending the aforesaid programme.

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	Shri Lobsang Tenzin District and Sessions Judge, Tezu, Lohit District, Arunachal Pradesh	8258070836	lobsang.tenzin@ymail.com

The nominated Judicial Officer is requested to provide the requisite information as per the format given below to the Judicial Academy, Assam by email at **regconghy@gmail.com** on or before **01-05-2023** to enable the Academy for making necessary arrangements:

Name & Designation	Mobile No. (WhatsApp)	Email	Arrival		Departure		Accommodation (Yes/No)
			Date and time	Mode of travel (Bus / Train / Flight details)	Date and time	Mode of travel (Bus / Train / Flight details)	

The aforesaid Officers are to report at the venue on **6th and 7th May, 2023** at **08:45 A.M.** positively.

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-30/2023/3789-3809/A

Dated: 29-04-2023

Copy forward for information and necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar Gauhati High Court, Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the nominated and exempted Judicial Officer(s) of their respective States about this Notification).

7. The Registrar (Admin /Vigilance/Esstt.), Gauhati High Court, Guwahati.
8. Shri Ito Basar, District and Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh
9. Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District, Arunachal Pradesh
10. The nominated Judicial Officers concerned.

(For any queries or concern, the nominated participants may contact the Nodal Officers, nominated by the Gauhati High Court)

NODAL OFFICERS		
Name & Designation	Phone No.	E-mail ID
Smt. Shivani Handique, Research Officer, Judicial Academy, Assam	9706569430	regconghy@gmail.com
Sri Saptarshi Garg, Joint Registrar (Vigilance)	9864176684	
Sri S.S.B. Singha, Secretary, NEJOTI, Assam	9864097649	

Sri Bidyut Choudhury, Administrative Officer, Judicial Academy, Assam.	9401101341	
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11. The Research Officer, Judicial Academy, Assam.
12. The Joint Registrar (Judicial / PM&P / Vigilance), Gauhati High Court, Guwahati.
13. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
14. The OSD (eCourts/Judicial), Gauhati High Court, Guwahati.
15. The Secretary, NEJOTI, Assam.
16. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

18. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

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REGISTRAR (JUDICIAL)